POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

LUMINAIRE TECHNOLOGIES LIMITED

(Registered Office: 601/602, “Sukh Sagar”, N.S. Patkar Marg, Girgaum Chowpatty, Mumbai- 400 007)

The details subsequent to the completion of the offer made vide Public Announcement dated January 17, 2011 (**“PA”**), Corrigendum to PA dated May 19, 2011 and Letter of Offer dated May 20, 2011 is being issued by VC Corporate Advisors Private Limited (**“Manager to the Offer”**) in terms of SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 (**“Regulations”**) and subsequent amendments thereto on behalf of M/s. Vandana Cloth Centre Pvt. Ltd. (**“Vandana”** or **“Acquirer”**) to acquire 48,00,000 fully paid-up Equity Shares of Rs.10/- each, representing 20.00% of the fully paid-up equity and voting share capital of Luminaire Technologies Limited (**“Target Company”** or **“LTL”**) at a price of Rs. 6/- per share (**“Offer Price”**) payable in cash are as under:

1. Name of the Target Company : Luminaire Technologies Limited
2. Name and Address of the Acquirer including PACs : M/s. Vandana Cloth Centre Pvt. Ltd. (**“Vandana”** or **“Acquirer”**) having its registered office at 209, A. J. C. Bose Road, GKK/2A, Ground Floor, Kolkata – 700 017
3. Name of Manager to the Offer : **VC Corporate Advisors Private Limited**
4. Name of Registrar to the Offer : **Adroit Corporate Services Private Limited**
5. Offer details a) Date of Opening of the Offer : **Friday, 27.05.2011**
   b) Date of Closing of the Offer : **Wednesday, 15.06.2011**
6. Details of the acquisition:

Sr. No.	Particulars	Proposed in the offer document		Actual	
1.	Offer Price	Rs.6/- per share		Rs.6/- per share	
2.	Share holding of acquirer (No. & %) before MOU/P.A.	Nil		Nil	
3.	Shares acquired by way of MOU or market purchases (No. & %)	1,18,28,030 (49.28%)		1,18,28,030 (49.28%)	
4.	Shares acquired in the Open Offer (No. & %)	48,00,000 (20.00%)		21,850 (0.09%)	
5.	Size of the Open Offer (No. of shares multiplied by Offer Price per share)	Rs. 2,88,00,000/-		Rs. 1,31,100/-	
6.	Shares Acquired after P.A. but before 7 working days prior to closure date, if any. (No. & %)	Nil		Nil	
7.	Post Offer shareholding of acquirer (No. & %) (2+3+4+6)	1,66,28,030 (69.28%)		1,18,49,880 (49.37%)	
8.	Pre and Post Offer shareholding of public (No. & %)	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
		1,21,71,970 (50.72%)	73,71,970 (30.72%)	1,21,71,970 (50.72%)	1,21,50,120 (50.63%)

7. Status of the Escrow Account,Whether released or not : The amount lying in Escrow Account is being released to the Acquirer.
8. Payment of interest, if any, to the shareholders along with the details thereof. : Not Applicable
9. Status of Investor Complaints received, if any. : Nil

The Acquirer & its directors accept full responsibility for the information contained in this Public Announcement and is responsible for the obligations of the Acquirer as laid down in the Regulations.

This Public Announcement will also be available on SEBI website at www.sebi.gov.in

Issued by : Manager to the Offer

VC CORPORATE ADVISORS PRIVATE LIMITED
SEBI REGN NO : INM000011096
(Contact Person: Mr. Anup Kumar Sharma)
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2nd Floor, Suite No. 2C, Kolkata – 700 013
Phone No: (033) 2225-3940/ 3941/ 4116, Fax: (033) 2225-3941
Email : mail@vccorporate.com

On behalf of Acquirer: M/s. Vandana Cloth Centre Pvt. Ltd.

Place: Kolkata

Date: 29.06.2011